

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI

CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)

Date : 28th June, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 232/2014	Krishan Kant Singh & Ors. Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for UPPCB Mr. Abhishek Yadav, Adv. for State of UP Mr. Vishwendra Verma, Adv. for Gar Mukhteshwar Nagar Palika Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Amanpreet Singh Rahi, Adv.
FOR ADMISSION			
2.	Original Application No. 406/2017	Brijesh Ladwal & Anr. Vs. Priyanka Singh Rawat & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
3.	Original Application No. 409/2017 (M.A. No. 780/2017)	Central Pollution Control Board Vs. General Manager / Chief Engineer of Thermal Power Plants & Ors.	Mr. Balendu Shekhar, Adv. for Applicant
4.	Original Application No. 415/2017	Taruni Gandhi Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
5.	Original Application No. 421/2017	M/s Alps Industries Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. Abhirup Dasgupta, Adv. for Applicant
6.	M.A. No. 796/2017 & M.A. No. 797/2017 IN Original Application No. 384/2017	Pathranand, the disciple of : Swami Bajranand Ji Maharaj Vs. State of Madhya Pradesh & Ors.	Mr. Daleep Dhyani & Mr. Deepak Kohali, Adv. for Applicant
FOR HEARING			
7.	Original Application No. 437/2015 (M.A. No. 1022/2015 & M.A. No. 1023/2015)	Vishwa Vijay Singh Vs. U. P. Pollution Control Board & Ors.	Mr. D. K. Pandey, Adv. for Applicant Mr. Pradeep Mishra Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 4 & 7 Mr. Yashpal Singh, Adv. for R-3 Mr. R. K. Dubey, Adv. for R-8 Mr. Anil Kumar Singh, Adv. for R-9 & 10 Mr. Sanjay Upadhyay, Adv. for R-11 Mr. Mayank Bhagani, Adv. for R-12 & 13 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-14 Ms. Antima Bazaz, Adv. for R-15 Mr. A. A. Arora, Adv. for 16 to 18
8.	Original Application No.	Mrs. Sunita Pandey & Anr.	Ms. Mithilesh Kr. Pandey & Mr. Ajit

	156/2015 (M.A.No.474/2015)	Vs Union of India & Ors.	Sharma, Adv. for the Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 to 4 Mr. Pradeep Misra, Adv. for R-6 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. A. K. Prasad, Adv. for R-8 Mr. I. K. Kapila, Adv. for UP Jal Nigam
9.	Original Application No. 116/2014 (M.A. No. 1054/2015)	Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Alpana Pandey, Adv. for R – 1 Mr. Sanjay Kumar Visen, Adv. for R – 2 Mr. Rajeev Kr. Dubey, Adv. for R - 3 Mr. Abhishek Yadav, Adv. for R – 4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Gaurav Dhingra, Adv. for R-6 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R – 7 Mr. A.K. Prasad, Adv. for R – 8 Mr. B. V. Niren, Adv. for CGWA Mr. Anil Kumar Singh, Adv. for R-9 & 10 Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Pragati Neekhra, Adv. Ms. Antima Bazaz, Adv.
10.	Original Application No. 151/2013 (M.A. No. 150/2017)	Legal Aid Committee, National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. Along with Mr. Sanjay Upadhyay, Adv. for applicant Mr. Divya Prakash Pandey, Adv. for R – 1 Mr. U.K. Uniyal, Adv. General along with Dr. Abhishek Atrey, Adv. for R – 2 Mr. Sanjiv K. Saxena, Adv. for R – 3, 4 & 8 Mr. Anurag Sharma, Adv. for R – 5 Ms. Alpana Poddar, Adv. for R – 6 Mr. Mukesh Verma, Adv. for R – 7 Mr. Ravinder Agarwal, Adv. for R – 9 Mr. Pinaki Misra, Sr. Adv. Along with Mr. Shantnu Awasthi & Mr.Tavinder Sidhu, Adv. for R – 10 Ms. D. Bharathi Reddy, Adv. Mr. Vivek Paul, Adv. Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal, Adv. Mr. Amit Anand Tiwari, Adv. for UK Mr. Karan Grover, Adv. for RIO NHAI Mr. Mahesh Dutt Tripathi, Adv. for DCB
11.	Original Application No. 80/2015 (M.A. No. 1322/2015 & M.A. No. 439/2017)	Keshar Singh Panwar & Ors. Vs Union of India & Anr.	Ms. Divya Jyoti Jaipuria, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rahul Verma, AAG for R – 2 Mr. Ankur S. Kulkarni, Adv. for R-8 Mr. U.A. Rana, Adv. for R-9 Ms. Panchajanya Batra Singh, Adv. Mr. Amit Anand Tiwari, Adv. for UK Mr. Karan Grover, Adv. for RIO NHAI Mr. Ishwar Singh, Adv.

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**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)**

Date : 28th June, 2017

**HON'BLE MR. JUSTICE DALIP SINGH
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 798/2017 IN M.A. No. 1182/2015 & (I.A. No. 2530/2009) M.A. No. 1183/2015 (I.A. No. 2531/2009) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Devraj Ashok, Adv. Applicant in M.A.

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